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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal No. 23/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES: Kamalkant Goyal & Ors.

V/s.

M/s. Lupin Limited & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

Company Appeal No. 23/58, 59/NCLT/MB/MAH/2016

The Company Appeal is **dismissed**, vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)